

(c) and (d). Do not arise. However, the entire question of non-effective benefits of Service personnel (including officers) is now being examined by the Pay Commission.

12:07 hrs.

RE : CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

MR. SPEAKER : As for the calling-attention-notice, I have received information that the foreign affairs debate has just opened in the other House and the hon. minister has been required to stay there. If hon. Members want that the Minister himself should reply, then we can postpone the calling-attention-notice till the evening or after 2 p. m. or at any time that may be convenient hon. member think that his deputy should reply...

SOME HON. MEMBERS : We want the hon. Minister to reply.

SHRI KANWAR LAL GUPTA (Delhi Sadar) : It may be taken up at 5 p. m. or 5:30 p. m.

SHRI N SREEKANTAN NAIR (Quilon) : On a point of order. This concerns thousands of Christian families in Kerala...

MR. SPEAKER : We shall take that up when it comes up, not now.

SHRI N. SREEKANTAN NAIR : I have a submission to make to you. Until and unless Government get definite and positive information from the respective High Commissioners or Ambassadors of our country in those countries and are in a position to give a categorical reply, let this not be taken up to smear about 5000 Christian middle-class families who have sent their educated girls abroad...

SHRI KANWAR LAL GUPTA : I strongly oppose this. You have admitted the calling-attention-notice and it should be discussed.

SHRI V. KRISHNAMOORTHY (Cuddalore) : Very few Members have given notice of this...

MR. SPEAKER : When I am on my legs, the hon. Member should have the courtesy to sit down.

SHRI V. KRISHNAMOORTHY : I am on a different point. I want to make a submission to you. This is a very serious problem. Therefore, there should be a full discussion. Under the rules, only those Members who have given notice will be permitted...

MR. SPEAKER : I made an observation about this yesterday.

SHRI V. KRISHNAMOORTHY : If you permit a full discussion, then I would request you to give me also a chance.

MR. SPEAKER : I had said yesterday that let the information come and if after getting the information we were of the opinion that this should be discussed, then I would agree to it. I made this observation yesterday.

As for Shri N. Sreekantan Nair's suggestion we do not yet know what the exact reply of Government is; let us know it first and then we can decide...

SHRI N. SREEKANTAN NAIR : Are Government in a position to give a categorical reply?

MR. SPEAKER : They should be in a position. They ought to have been in a position to give it even before it.

SHRI KANWAR LAL GUPTA : We may take up at 2 p. m. or at 5 p. m.

MR. SPEAKER : We shall take up at 5 p. m.

SHRI VASUDEVAN NAIR (Permade) : Let it be taken up at 2 p. m.

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : 5 O'clock would be all right.

MR. SPEAKER : Yes, 5 o'clock.

SHRI S. M. BANERJEE (Kanpur) : I met you yesterday and I have written to you that

there is a strike on of electricity workers in U. P. which has paralysed some cities of U. P. This is because of the non-implementation of the Wage Board award. This is a central responsibility. They have posted the military there. I request that either the Labour Minister or the Irrigation and Power Minister should make a statement. We do not want that the strike should be tackled by calling in the army. We want a statement by the Labour Minister.

SHRI SAMAR GUHA (Contai) *rose*—

MR. SPEAKER : Do not get up without giving me previous notice of what you are going to say. Do not make it a daily phenomenon.

Papers to be laid on the Table.

SHRI SAMAR GUHA : May I bring to your notice that there is a strike declared by the government employees in West Bengal for three days with effect from today? May I request the Minister to make a statement on the situation that is developing there in consequence of the strike.

SHRI JYOTIRMOY BASU (Diamond-Harbour) : And also on their demands. They wanted implementation of the recommendations of a government-appointed Wage Board. But Government's way of implementation seems to be by calling in the army to pose a threat to peaceful strikers. Is this the purpose for which the army is maintained in his country?

श्री मोलहू प्रसाद (बांसगाँव) : अध्यक्ष महोदय, कल के अखबार में यह समाचार छपा है, पूर्वी उत्तर प्रदेश के 14 जिलों में भीषण सूखे की स्थिति—30 प्रतिशत फसल नष्ट। मैं ने कल इस सम्बन्ध में एक ध्यानाकर्षण प्रस्ताव दिया था, लेकिन वह स्वीकार नहीं किया गया है। आप उसको स्वीकार न करें, लेकिन आप कम से कम खाद्य तथा कृषि मंत्री से इस बारे में एक वक्तव्य देने के लिए कहें।

अध्यक्ष महोदय : आप मुझे लिखकर दें। मैं उनको भेज दूँगा।

श्री मोलहू प्रसाद : मैंने लिखकर दिया है।

12:12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND AUDITED ACCOUNTS OF CSIR

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research for the year 1969, along with the Audited accounts for the year 1968-69 [Placed in Library See No. LT. 4058/70].

SUPPLEMENTARY STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a supplementary statement on the flood situation in the country. [Placed in Library See No. LT—4059/79]

ANNUAL REPORT AND OTHER PAPERS RE : GARDEN REACH WORKSHOPS LTD. CALCUTTA

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Garden Reach Workshops Limited, Calcutta for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library See No. LT.—4060/70]

EXPORT OF JUTE BAGGING FOR WRAPPING GOTTON BALES (INSPECTION RULES)

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) I beg to lay on the Table a copy of the Export of Jute Bagging for Wrapping Cotton